विश्वविद्यालय अनुदान आयोग द्वारा कालेजों को मान्यता

633. श्री कनकसिंह मोहनसिंह मंगरोलाः

श्री ईश दल यादव:

- (क) विश्वविद्यालय अनुदान आयोग को कालेजों की मान्यता प्रदान करने के संबंध में विभिन्न राज्यों से कितने श्रावेदन-पत्न प्राप्त हुये तथा लंबित पड़ ऐसे आवदन-पत्नों का राज्य-वार ब्यौरा क्या है:
- (ख) ये आवेदन-पत्न किन-किन तारीखों से लंबित पड़े हैं ; और
- (ग) इन आवेदन-पन्नों पर कार्य-वाही करने के लिए क्या कदम उठाये गये हैं ?

मानव संसाधन विकाल मंत्रालय (शिक्षा विभाग और संस्कृति विभाग) में उप मंत्री (कुमारी शैलजा): (क) ग्रीर (ख) ब्यौरा ग्रनुपत्र में दिया गया है। (देखिये परिशिष्ट 171, ग्रनुपत्र संख्या 16)

(ग) विश्वविद्यालय अनुदान आयोग ने सूचित किया है कि इन प्रस्तावों पर शीआतिशीझ कारवाई करने के लिये आवश्यक कार्यवाही की जा रही है।

Book on Babar and Babri Masjid

634. SHRI VIREN J. SHAH: SHRI PRAMOD MAHA-JAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government's attention has been drawn to a report published in the Hindustan Times of 27th April, 1994 relating to two controversial books on Babar and

Babri Masjid authorised by an IAS Officer;

- (b) whether the books contain certain deplorable references to the effect that 'there was no temple at the disputed site at Ayodhya'; ...
- (c) if so, what are the details in this regard;
- (d) whether the said officer obtained Government's permission before publishing the books, if so, what are the details in this regard and if not, what are the reasons therefor:
- (c) whether it is a fact that Government issued a letter to the said officer in June, 1993 regarding his nomination for the Saudi Award;
- (f) whether Government also cleared his file and sent it to the State Government of West Bengal in November, 1993; and
- (g) if the answers to parts (e) and (f) are in the affirmative, what are the details in this regard?

DEPUTY MINISTER THE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) KUMARI SELJA): (a) to (g) While the Department of Education is not concerned with the grant of udner the reie yant permission Rules for publication of Book by the IAS Officer, the Department of Personnel and Training has furnished the following information;

"The Officer's request for permission to co-auther a book titled"
"The Secular Emperor Babar" to the State Government of West Bengal was considered by the state Government who were the competent authority under IAS (Conduct) Rules and the same was turned down by them.